CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO. 060/1535/2018 & M.A. NO. 60/2001/2018

Chandigarh, this the 11th day of January, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MRS. P. GOPINATH, MEMBER (A)

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- **1.** Mini w/o Vipin Bhardwaj, aged 35 years, Group B, Belt NO. 686/CHG, present place of posting PS 34, Chandigarh, 160022.
- 2. Hari Om s/o Raj Kumar aged 38 years, Group-B, Belt No. 687/CHG, present place of posting PS-11, Chandigarh, 160011.
- 3. Rohit Kumar s/o Jagan Pal Singh, aged 38 years, Group-B, Belt No. 688/CHG, present place of posting PS-31, Chandigarh 160030.
- 4. Om Parkash s/oAmar Singh, aged 40 years, Group-B, Belt No. 691/CHG, present place of posting PP-61, Chandigarh 160062.
- 5. Ashok Kumar s/o Balbir Singh, aged 38 years, Group-B, Belt No. 692/CHG, present place of posting PS-Maloya, Chandigarh 160025.
- 6. Jaiveer Singh Rana s/o Ranvir Singh Rana, aged 37 years, Group-B, Belt No.693/CHG, present place of posting Crime Branch, Sector 11, Chandigarh.
- 7. Eram Rizvi w/o Meesum Zaidi, aged 37 years, Group-B, Belt No. 695/CHG, present place of posting PP- PGI, Chandigarh 160012.
- 8. Gyan Singh s/o Bhola Ram, aged 36 years, Group-B, Belt No. 6965/CHG, present place of posting Vigilance Sector 9, Chandigarh 160009.
- 9. Rohitash Kumar Yadav s/o Bhagirathmal Yadav, aged 43 years, Group B, Belt NO. 697/CHG, present place of posting PP Sector 24, Chandigarh 160023.
- 10. Satnam Singh, s/o Pal Chand, aged 41 years, Group-B, Belt No.698/CHG, present place of posting PP-Burail, Chandigarh 160047.
- 11. Sarita Roy w/o Satyendra Roay, aged 41 years, Group-B, Belt No.699 /CHG, present place of posting PP-Neelam, Sector 17, Chandigarh 160017.
- 12. Jaspal Singh s/o Jagir Singh, aged 54 years, Group-B, Belt No.700 /CHG, present place of posting PS-26, Chandigarh 160019
- 13. Sarabjit Kaur w/o Gurpreet Singh, aged 38 years, Group-B, Belt No.701/CHG, present place of posting PS-49, Chandigarh 160047.

....APPLICANTs

(By Advocate: Shri Rajiv Atma Ram, Sr. Advocate with Shri Arjun Partap Atma Ram)

VERSUS

- 1. Union of India through Secretary Government of India, Ministry of Home Affairs U.T. Chandigarh, North Block, New Delhi-110001
- 2. Chandigarh Administration Chandigarh through the Advisor to the Administrator U.T. Secretariat, Sector 9, Chandigarh-1600090.
- 3. Director General of Police U.T. Chandigarh, Chandigarh Police Headquarters Additional Deluxe Building, Sector 9, Chandigarh-160009.
- 4. The Inspector General of Police U.T. Chandigarh, Chandigarh Police Headquarters Additional Deluxe Building, Sector 9, Chandigarh-160009.
- 5. Sushil Kumar, Belt No. 764, Present Place of posting Police Lines, Sector 26, Chandigarh, 160019.
- 6. Arvind Kumar, Belt No. 738, Present Place of posting Police Lines, Sector 26, Chandigarh, 160019.
- 7. Om Pal Singh, Belt No. 734, Present Place of posting CBI 30 (Deputation), Chandigarh, 160030.
- 8. Sohan Lal, Belot No. 735, Present Place of posting Economic Offence Wing, Sector 17, Chandigarh, 16001.
- 9. Sukhchain Singh, Belt No. 737, Present Place of posting PS-IT Park, Chandigarh, 160101.
- 10. Gurmeet Singh, Belt No. 742, Present Place of posting MTO-Police Lines, Sector 26, Chandigarh, 160019.
- 11. Yashpal Singh, Belt No. 751, Present Place of posting Traffic Lines, Sector 29, Chandigarh, 160030.
- 12. Charanjit Singh, Belt No. 752, Present Place of posting Vigilance, Sector 9, Chandigarh, 160009.
- 13. Amarjit Singh, Belt NO. 760, Present Place of posting CID Wingh, PHQ Sector 9, Chandigarh, 160009.
- 14. Daya Ram, Belt No. 783, Present Place of posting PS-IT Park, Chandigarh, 160101.
- 15. Parveen Kumar, Belt No. 785, Present Place of posting Police Lines, Sector 26, Chandigarh, 160019.
- 16. Sukhdev Sharma, Belt No. 787, Present Place of posting Police Lines, Sector 26, Chandigarh, 160019.
- 17. Pardip Kumar, Belt No. 789, Present Place of posting PRO PHQ, Sector 9, Chandigarh, 160009.
- 18. Bhim Sain, Belt No. 902, Present Place of posting Economic Offence Wing, Sector 17, Chandigarh, 160017.
- 19. Mohan Lal, Belt No. 533, Present Place of posting PP-Lake, Chandigarh, 160001.
- 20. Surinder Singh, Belt No. 3289, Present Place of posting VIP Security, Chandigarh, (not known).

- 21. KIran Kumar, Belt No. 794, Present Place of posting Police Lines, Sector 26, Chandigarh, 160019.
- 22. Juldan Singh, Belt No. 795, Present Place of posting PP-22, Chandigarh, 160022.
- 23. Pawan Kumar, Belt No. 796, Present Place of posting VIP Security, Chandigarh, (now known)
- 24. Tilak Raj, Belt No. 797, Present Place of posting Police Lines, Sector 26, Chandigarh, 160019.
- 25. Didar Singh, Belt No. 798, Present Place of posting CID Wing, PHQ, Sector 9, Chandigarh, 160009.
- 26. Paminder Singh, Belt No. 800, Present Place of posting VIP Security, Chandigarh, (not known)
- 27. Rajbir Singh, Belt No. 801, Present Place of posting PS-31, Chandigarh, 160030.

....RESPONDENTS

(By Advocate: Shri Mukesh Kaushik, for respondents 1-4 Shri Abhilaksh Grover for respondents 7-13)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Notice issued to respondents No. 5 & 6 not received back unserved or otherwise.

- 2. Mr. Abhlaksh Grover, Advocate files his Vakalatnama on behalf of respondents No. 7 to 13.
- 3. It has been pointed out by Shri Rajiv Atma Ram, learned Senior Advocate appearing on behalf of the applicants that in the earlier Gemini order dated 21.12.2018 inadvertently it has been noticed seniority list of ASIs, whereas it should be seniority list of SIs.
- 4. Considering the above factual error in the order, we rectify that and it should be read as SIs in place of ASIs.
- 5. Counsel representing the Chandigarh administration informs this Tribunal that to the tentative seniority list, which is at Annexure A-7 on record, the applicants as well as similarly placed

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persons have already filed their objections and the Administration

is in the process of finalizing the same.

6. The learned Senior Counsel for the applicants submits that

let their objections be decided in terms of the prevailing rules

governing the field before taking a final view on the seniority list.

He further submits that they be permitted to file additional

objections to the tentative seniority list within 7 days from today

and same be also ordered to be taken into consideration before

finalizing the same. The orders so passed, while finalizing the

seniority list be communicated to the parties and if the same is

prejudicial to the interest of the parties, the liberty be granted to

them to challenge the same before Court of law by impugning

Annexure A-6 also. Thereafter the official respondents may make

further promotions on that basis.

7. In the wake of above, parties are in agreement that this O.A.

can be disposed of at this stage, in the indicated terms and liberty

prayed for.

8. Ordered accordingly. Pending M.A. also stands disposed of as

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such. No costs.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 11.01.2019

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